MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 99 **Imphal, Tuesday, September 2, 2025** **(Bhadra 11, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR : MANIPUR

Imphal, the 26th August, 2025

No.Judl-1/11/2025-SEC-LAW: The Governor of Manipur is pleased to accord approval to the creation of 30 (thirty) regular posts in the Offices detailed in the table below upto 28-02-2026 and convey the approval to the engagement of 21 (twenty-one) nos. of staff by outsourcing as details given below:

Sl.No. (Office)	Name of Office	Sl.No. (posts)	Name of Posts	No. of regular posts to be created	No. of staff to be engaged by outsourcing
1.	District & Sessions Court, Kakching	1.	District & Sessions Judge	1	-
		2.	Sr. Sheristadar	1	-
		3.	Private Secretary	1	-
		4.	Sheristadar	1	-
		5.	Nazir-cum-Superintendent	1	-
		6.	Bench Reader Grade-I	1	-
		7.	Stenographer	1	-
		8.	Librarian	1	-
		9.	UDA	2	-
		10.	LDA	5	-
		11.	Driver	-	3
		12.	Jamadar	1	-
		13.	Bailiff	1	-
		14.	Process Server	3	-
		15.	Peon	-	5
		16.	Chowkidar	-	1
		17.	Sweeper	-	1
			Total (A):	**20**	**10**

2.	Chief Judicial Magistrate cum Civil Judge (Senior Division), Kakching	1. 2. 3. 4. 5. 6. 7. 8. 9.	Chief Judicial Magistrate Bench Reader Grade-II Stenographer UDA LDA Driver Peon Chowkidar Sweeper	1 1 1 1 2 - - - -	- - - - - 1 2 1 1
			Total (B):	**6**	**5**
3.	Office of Public Prosecutor (District), Manipur	1. 2. 3. 4. 5.	Public Prosecutor (District) Assistant Public Prosecutor (District)-cum-Assistant Government Advocate (District), Manipur Stenographer OA Peon	1 1 1 - -	- - - 2 2
			Total (C):	**3**	**4**

4.	Directorate of Prosecution, Manipur	1. 2.	Deputy Director Office Assistant (OA)	1 -	- 2
			Total (D):	**1**	**2**
			Grant Total(A+B+C+D):	**30**	**21**

2. The expenditure is debitable from the relevant Head of Accounts.

3. This issues with the approval of the Governor-in-Council in its meeting held on 15-05-2025 and with the concurrence of FD(PIC) vide their U.O. No.45/2025-2026/FD(PIC) dated 30-05-2025 and DP vide their U.O. No. 15/2025-2026/DP dated 17th June, 2025.

By orders in the name of Governor,

NUNGSHITOMBI ATHOKPAM,
Commissioner (Law),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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